

SL. No.18

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/256/2023
NAME OF THE COMPANY	Dighi Port Ltd
NAME OF THE PETITIONER(S)	Ncircle Exim LLP
NAME OF THE RESPONDENT(S)	Dighi Port Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Ms. Anjali for the Petitioner.
Ld. Counsel Mr. Yash Jain for the Respondent.

Last proceedings granted for filing of Vakalat as well as Counter. **Matter is adjourned to 02.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)